

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 31st May, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Execution Application No. 13/2016 in O.A. No. 122/2015	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Rajiv Ranjan Prasad & Mr. Vikas Gaur, Adv. for Applicant
2.	Original Application No. 305/2016	Shailesh Singh Vs. Nagar Nigam Lucknow & Ors.	Mr. Atif Suhrawardy, Adv. for Applicant
3.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd. Vs. Union of India & Ors.	Mr. R. Jawahar Lal & Mr. R. Sarvana Kumar, Adv. for Applicant
4.	Original Application No. 310/2016	Shivani Constructions Vs. Union of India & Ors.	Mr. R. Jawahar Lal & Mr. R. Sarvana Kumar, Adv. for Applicant
5.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd. Vs. Union of India & Ors.	Mr. R. Jawahar Lal & Mr. R. Sarvana Kumar, Adv. for Applicant
6.	M.A. No. 571/2016 in Original Application No. 276/2013	Ashwani Kumar Dubey Vs. Union of India & Ors.	Mr. Dharendra Kumar Yadav, Standing Counsel for State of U.P.
AFTER NOTICE			
7.	Execution Application No. 09/2016 in O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Ms. Reena Singh, AAG for GDA
FOR COMPLETION OF PLEADINGS			
8.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Raman Yadav, Adv. for R-3 Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Ms. Savitri Pandey, Adv. for R-16 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura

9.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja & Mr. Karan Dev Chopra, Advs. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Shekhar, Adv. for R-11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv.
10.	Original Application No. 180/2015 (M.A. No. 177/2016)	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Adv. for R-6 Rohit Raj Sachan, Advs. for R-7 Ms. Taruna A. Prasad, Adv. for MoEF
11.	Original Application No. 402/2015	Nithin Chandran Vs. Union of India & Ors.	Mr. Piyush Singh, Adv. for Applicant Ms. Vandana Bakshi, Adv. for R-2 Mr. Ankur Chhibber, Adv. for R-3 to 5 Mr. Harsh Singhal, Adv.
12.	Original Application No. 482/2015 (M.A. No. 554/2016 & M.A. No. 555/2016)	Chaudhary Yashwant Singh Vs. State of U.P. & Ors.	Mr. Abhishek Kumar Chaudhary, Adv. for Applicant Mr. Raman Yadav, Adv. for R-1, 4 & 6 to 9 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-2 Mr. Rajiv Mehta, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 Mr. Pawan Upadhyay, Adv. for R-10 Mr. Vivek Singh, Adv. for R-11 & 12 Mr. Shamshad, Adv. for R-13 Mr. Sayed Shahid Hussain Rizvi, Adv. for R-15 Mr. Rajat Jariwal, Adv. for R-18 Mr. Anip Sachthey, Adv. for R-19 Mr. Pradeep Misra, Adv. for R-20 & 21 Mr. Raj Kumar, Adv. for CPCB
13.	Contempt Application No. 02/2016 in O.A. No. 124/2016	Money Goyal & Akash Seth Vs. Ministry of Environment & Forests & Ors.	Mr. Harminder Syal & Mr. Akash Seth, Advs. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2
14.	Execution Application No. 08/2016 in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for MoWR Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Narender Pal Singh, Adv. Ms. Sakshi Pipli, Adv. for NDMC Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Ms. Savitry Pandey, Adv. Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumit for DJB Mr. Raj Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7

15.	Original Application No. 14/2016	Yuva Shakti Sangthan 14 Vs. Ministry of Environment & Forest &Ors.	Mr. Hitesh Sachar & Mr. Rishi Pal, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Krishnendu Datta, Adv. for R-4
16.	Original Application No. 73/2016 (M.A. No. 413/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Ms. Savitri Pandey, Adv. Mr. R. K. Dikshit, Adv. for R-7
17.	Original Application No. 245/2016 (M.A. No. 437/2016)	M/s Sarfaraz Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA
18.	Original Application No. 246/2016 (M.A. No. 438/2016)	M/s Roshan & Co. Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA
FOR HEARING			
19.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hot Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. with Mr. Dinesh Jindal, LO for DPCC

Date : 31st May, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
SHOW CAUSE			
1.	Original Application No. 39/2015/EZ	Joydeep Mukherjee Vs. Pollution Control Board West Bengal & Ors.	Ms. Jyotika Kalra, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in